Import of Betel Nut/Areca Nut

Standards of areca nuts are prescribed under sub regulation 2.3.55 of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 and also in Chapter 2 of Food Safety & Standards (Contaminants, Toxins & Residues) Regulations 2011. Further, limits of aflatoxin as 15 µg/kg in areca nut is prescribed in the Food Safety and Standards (Contaminants, Toxins and Residues) Regulation, 2011 through amendment dated 27.12.2017.

2. Areca nut, the fruit of the areca palm (Areca catechu), commonly referred to as betel nut is prone to the formation of fungal growth during various stages of its production, storage and transportation. Accordingly, it has been decided that the consignments of imported Betel/Areca Nut shall not be cleared through Risk Management System (RMS) and all the imported consignments shall be subjected to 100% sampling and testing. Also, FSSAI’s Authorised Officers and Customs officials notified as Authorised Officers by FSSAI are hereby advised to be vigilant and strictly ensure the compliance of above mentioned FSS Regulations before clearance of consignments of imported areca/betel nuts.

(Suneeti Toteja)
Director (Imports)

Copy to (for information):

1. PPS to Chairperson, FSSAI
2. Secretary, Department of Revenue, Ministry of Finance, Government of India, Room No. 46, North Block, New Delhi
3. Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi,
4. The Principal Secretary, Home Department, Govt of Maharashtra, Mantralaya, Madam Cama Road, Nariman Point, Mumbai-400032
5. The Commissioner of Food Safety & Drugs, Administration, Govt. Of Maharashtra, Madhusudan Kalelkar Marg, Bandra (East), Mumbai-400051

CITO, FSSAI - For uploading on FSSAI Website

May be uploaded

IT Associate (Sr. Kamal)